

GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
RAJYA SABHA
QUESTION NO02.03.2010
ANSWERED ON
SELF FINANCED MEDICAL COLLEGES .

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Will the Minister of HEALTH AND FAMILY WELFARE INFORMATION AND BROADCASTING HEALTH AND FAMILY WELFARE be pleased to state :-

- (a) the total number of self-financed medical colleges in the country as on date;
- (b) whether Government is aware that some of such medical colleges are not maintaining the prescribed standards and also charging exorbitant fees;
- (c) if so, what action Government proposes to take;
- (d) whether Government is having any mechanism to monitor the functioning of these colleges; and
- (e) if so, the details thereof and the details of punitive action in the case of erring institutions?

ANSWER

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE

(SHRI DINESH TRIVEDI)

(a) to (e) At present, there are 157 private medical colleges (self-financed) in the country. Medical Council of India(MCI) regulates the medical colleges in the country as per the Indian Medical Council Act, 1956 and Regulations made thereunder. In order to maintain the standard of medical education in the country, MCI undertakes periodic inspection of medical colleges and recommends to the Central Government for appropriate action. As far as the question of charging exorbitant fees is concerned, on the direction of Hon'ble Supreme Court, each State has constituted two Committees headed by Retired High Court Judges for determining fee structure and deciding admission process.